- श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) : महोदय, मैं इससे एसोसिएट करता हूं।
- श्री अरविन्द कुमार सिंह (उत्तर प्रदेश) : महोदय, मैं भी एसोसिएट करता हूं।
- श्री नीरज शेखर (उत्तर प्रदेश) : महोदय, मैं भी इसका समर्थन करता हूं।
- श्री आलोक तिवारी (उत्तर प्रदेश) : महोदय, मैं भी एसोसिएट करता हूं।
- श्रीमती जया बच्चन (उत्तर प्रदेश) : महोदय, मैं एसोसिएट करती हूं।
- श्री किरनमय नन्दा (उत्तर प्रदेश) : महोदय, मैं एसोसिएट करता हूं।
- प्रो. राम गोपाल यादव (उत्तर प्रदेश) : महोदय, मैं भी इससे अपने आपको सम्बद्ध करना चाहता हूं।
 - श्री नरेंद्र कुमार कश्यप (उत्तर प्रदेश) : महोदय, मैं भी एसोसिएट करता हूं।
 - डा. अनिल कुमार साहनी (बिहार) : महोदय, मैं भी एसोसिएट करता हूं।

SHRI P.L. PUNIA (Uttar Pradesh): Sir, I associate myself with the issue raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Thank you, Shrimati Kanak Lata Singh. ...(*Interruptions*)... Yes. All the names may be added. ...(*Interruptions*)... Shri Balagopal.

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, one minute. ...(Interruptions)...

श्री हुसैन दलवई (महाराष्ट्र): हमारी वहां की एम्बेसी कुछ काम नहीं कर रही है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Yes, the Minister would like to react. ...(Interruptions)...

श्री मुख्तार अब्बास नक़वी: ऑनरेबिल कनक लता सिंह जी ने जो बात कही है, सऊदी अरब में जो भी मजदूर या जो भी कर्मचारी वहां पर बंधक हैं, उनके बारे में स्पेसिफिक कोई घटना आपकी जानकारी में है तो आप निश्चित तौर से दीजिए, मैं माननीया विदेश मंत्री महोदया को दूंगा और तत्काल उनकी मदद होगी, क्योंकि यमन में या और अन्य जगहों पर जिस तरह की जो भी घटना आई है, उसके बारे में केंद्र सरकार ने तत्काल मदद भी की है और उनको वापस भारत लाने में बहुत महत्वपूर्ण भूमिका निभाई है। कोई भी ऐसी घटना अगर आपकी जानकारी में है तो जरूर दीजिए।

MR. DEPUTY CHAIRMAN: Okay, Shri K. N. Balagopal. ...(Interruptions)...

Steep increase in petrol-diesel prices

SHRI K.N. BALAGOPAL (Kerala): Sir, I would like to raise a very serious issue of petrol-diesel price rise recently. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, no. ...(Interruptions)... Sit down. ...(Interruptions)... Shri Balagopal. ...(Interruptions)... Shri Balagopal.

Permission

SHRI K.N. BALAGOPAL: ₹ 3.96 per litre on petrol and ₹ 2.37 per litre on diesel was increased. Sir, this is a huge rise. Actually, when international prices were USD 140 per barrel of petroleum, the maximum price of petrol in India was ₹ 76 per litre. Now, it is forty per cent of the international prices and it would be only less than ₹ 40 per litre of petrol. But now this Government has increased the excise duty several times. They have increased it by ₹ 10. Now, in Kerala, it is upto ₹ 70 per litre of petrol. It would have only been ₹ 40. The Government is, in a way, *. Actually, the prices of the petrol and diesel are examples of *. The Government accepted that – the Minister is here – they collected more than ₹ 70,000 crore in the last three months from extra levy of taxes and excise. But, now, I do not know why the Government is increasing it like this. This is a very * on the part of the Government to * the money from the poor and common people of this country. Sir, the Minister is there ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Time over. It is time for Question Hour.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I associate myself with the issue raised by the hon. Member.

SHRI C. P. NARAYANAN (Kerala): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI K. K. RAGESH (Kerala): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI P. L. PUNIA (Uttar Pradesh): Sir, too I associate myself with the issue raised by the hon. Member.

श्री अरविन्द कुमार सिंह (उत्तर प्रदेश) : महोदय, मैं भी एसोसिएट करता हूं।

श्री नीरज शेखर (उत्तर प्रदेश) : महोदय, मैं भी इसका समर्थन करता हूं।

श्री आलोक तिवारी (उत्तर प्रदेश) : महोदय, मैं भी एसोसिएट करता हूं।

डा. अनिल कुमार साहनी (बिहार) : महोदय, मैं भी एसोसिएट करता हूं।

श्रीमती कहकशां परवीन (बिहार) : महोदय, मैं भी एसोसिएट करती हूं।

^{*} Expunged as ordered by the Chair.